22

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 276/2017 In C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Kusum B Kumar & Ors.

V/s.

Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. SHRI NAVIN FAHURA OR AM. RESPONDENT Drasha.

1. FOR

1. HALKAR & PAHUMA, AMV.

2. Chri Recheck Conjunualy So. Pdv. Petithones Andril

3. Anlat Charlo Adv. Petithones Andril

3. Anlat Charlo Adv. Petithones Andril

<u>ORDER</u>

Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Original Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Respondent.

At request of Learned Counsel for petitioner on the ground that petitioner no. 1 died.

Rejoinder not filed in IA 276/2017.

The interim order dated 09.05.2017 shall continue till next date of hearing.

List the matter on 06.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.